

(c) whether the UGC is extending any financial assistance to these Open Universities; and

(d) if so, the details of assistance given by UGC to these Open Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) According to the information furnished by the University Grants Commission (UGC), the following Universities are presently functioning as Open Universities:—

1. Dr. B.R. Ambedkar University, Hyderabad

2. Indira Gandhi National Open University, New Delhi

3. Kota Open University, Kota

4. Yashwantrao Chavan Maharashtra Open University, Nasik

Universities are not affiliated to the U.G.C.

(b) As per provisions of Section 5, of the IGNOU Act, the University has set up a Distance Education Council to look after the Open University/Distance Education system for the promotion, coordination and determination of their standards. Distance Education Council is taking steps for networking the State Open Universities for sharing courses and programmes for all Open Universities, and developing a pattern and structure for the Open University Programme that would facilitate student mobility among programmes.

(c) No Sir.

(d) IGNOU is fully funded by the Government of India whereas the State Open Universities receive financial support from the Indira Gandhi National Open University on the recommendation of Distance Education Council. Such assistance includes support to develop new programmes and courses. Besides, course materials already produced by the IGNOU and other Open Universities are made available to new State Open Universities so that access to Open University Programme is widened.

Modification of Transfer Policy of KVS

3320. SHRI SARADA MOHANTY: Will

the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have any plan to modify the existing transfer policy of Kendriya Vidyalaya Sangathan;

(b) if so, whether the recognised service Associations of Kendriya Vidyalaya Sangathan have been consulted on the matter; and

(c) if so, what is the reaction of the Associations?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) No, Sir.

(b) and (c) Do not arise.

केन्द्रीय विद्यालय संगठन के संघ में विभाजन

3321. श्री राघवजी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय विद्यालय संगठन के "केविन्ट्सा" नामक शिक्षणतर कर्मचारी संघ में भूट पड़ गई है;

(ख) यदि हाँ, तो क्या यह भी सच है कि इसके तीन टुकड़े हो गये हैं और उनमें कानूनी लड़ाई भी प्रारंभ हो गई है;

(ग) यदि हाँ, तो इन विभिन्न टुकड़ों के नाम क्या हैं; और

(घ) यह संगठन किस टुकड़े को संयुक्त सलाहकार तंत्र में प्रतिनिधित्व दे रहा है और इसके क्या कारण हैं?

मानव संसाधन विकास मंत्रालय में उपमंत्री (कुमारी शैलजा): (क) से (घ) केन्द्रीय विद्यालय संगठन ने सूचित किया है कि केविन्ट्सा दो टुकड़ों में विभक्त हो गया है। केविन्ट्सा के तथाकथित अलग टुकड़े के महासचिव ने उप-न्यायाधीश (प्रथम श्रेणी) पठानकोट की अदालत में एक याचिका दायर की है जिसमें उन्होंने अलग हुए टुकड़े को मान्यता प्रदान करने का अनुरोध किया है। जहाँ तक न्यायाधीन विषय का सवाल है, केविन्ट्सा के अलग हुए टुकड़े को मान्यता प्रदान नहीं की गई है तथा इसको संयुक्त सलाहकार तंत्र में प्रतिनिधित्व भी नहीं दिया गया है।

Posting of a TGT in KV Rangapuri

3322. SHRI GOVIND RAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the